

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.333**

IA(Com.A)-252/2022

in

190/252(ND)/2022

**IN THE MATTER OF:**

Anshika Infraventures Pvt Ltd. & Anr.

**Vs.**

Registrar of Companies & Ors.

.... **APPELLANT**

.... **RESPONDENT**

**SECTION**

**U/s 252(3)**

**Order delivered on 26.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr.PBA Srinivasan Adv., Ms. Prerana Sabharwal  
Adv., Mr. V Aravind Adv., Mr.Akash Swami Adv., Mr.  
Akhilesh Tejpal Adv., Ms. Srishti Adv., Ms. Pooja Adv.,

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 10.07.2023.

Sd/-  
(Court Officer)